

ITEM NO.8 Court 1 (Video Conferencing) SECTION PIL-W

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 983/2020

NANDINI PRAVEEN

Petitioner(s)

VERSUS

UNION OF INDIA

Respondent(s)

(FOR ADMISSION and IA No.86068/2020-PERMISSION TO FILE LENGTHY LIST OF DATES)

Date : 16-09-2020 This petition was called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE A.S. BOPANNA
HON'BLE MR. JUSTICE V. RAMASUBRAMANIAN

For Petitioner(s) Mr. Kaleeswaram Raj, Adv.
Mr. Nishe Rajen Shonker, AOR*

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

(SANJAY KUMAR-II)
ASTT. REGISTRAR-cum-PS

(INDU KUMARI POKHRIYAL)
ASSISTANT REGISTRAR

**Appearance slip not submitted by the counsel*